

200 ex-servicemen are proposed to be settled during the current year. 85 have already been selected.

(c) The Government of India have sanctioned Rs. 14,30,362 towards non-recurring expenditure and Rs. 4,640 per annum towards recurring expenditure, on the Tripura Scheme.

The N.E.F.A. scheme, included in the Fourth Plan, involves Central expenditure of Rs. 97.24 lakhs.

दिल्ली नगर निगम की समितियों के चुनाव

10456. श्री हरदयाल देवगुण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के मुख्य कार्यकारी पार्षद ने दिल्ली नगर निगम की समितियों के हाल में हुए चुनावों के बारे में सरकार को कोई विरोध पत्र भेजा ;

(ख) यदि हां, तो उस विरोध-पत्र की मुख्य बातें क्या हैं ; और

(ग) सरकार ने उसका क्या उत्तर दिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी नहीं, श्रीमान ।

(ख) और (ग). प्रश्न ही नहीं उठते ।

बांदा जिले (उत्तर प्रदेश) में सड़कें

10457. श्री जगेश्वर यादव : क्या परिवहन तथा नौबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बांदा जिले में बांदा से गुरेह विमानदा, और औरान पहाड़ियों तक एक पक्की सड़क बनाने की योजना बनाई जा रही है ; और

(ख) यदि हां, तो उक्त सड़क के निर्माण के लिये अब तक क्या कार्यवाही की गई है ?

परिवहन तथा नौबहन मंत्रालय में उप-मंत्री (श्री मन्त वरान) : (क) और (ख). बांदा गुरेह - विसंदा—पहाड़ियों मार्ग एक राज्य मार्ग है। अतः उसके निर्माण का दायित्व

उत्तर प्रदेश सरकार का है। मालूम हुआ है कि इस सड़क के एक अनुभाग बिसेंदा से औरान पहाड़ियों तक 18 मील की लम्बाई के निर्माण से सम्बन्धित कार्य की व्यवस्था 29.70 लाख रुपये की प्राक्कलित लागत पर 1968-69 की नयी मांगों की अनुसूची में की गई है। अभी इस मामले में राज्य सरकार को अन्तिम निर्णय लेना है।

Hearings of Inquiry Officers of Delhi Administration

10458. SHRI K. P. SINGH DEO : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 7915 on the 19th April, 1968 and state :

(a) whether it is a fact that the proceedings of the following dates of hearing fixed by the Inquiry Officer in 1964 are missing from the official records ;

24/6, 10/7, 21/7, 3/8, 17/8 and 11/9.

(b) whether it is a fact that Inquiry Reports were not submitted by the Inquiry Officer in April, 1968 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN [SHUKLA]) : (a) According to the information supplied by the Delhi Administration this is not a fact.

The Inquiry Officer could not finalise his report in April, 1968, due to insistence of the delinquent official to cross examine the Assistant Examiner of Questional Documents who had given his report in the matter. The Assistant Examiner of Questioned Documents was on long medical leave as he had undergone a serious operation. It is hoped that the Inquiry Officer would now be able to finalise his report quickly.

Medium of Instruction in Central Schools

10459. SHRI E.K. NAYANAR : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have given instructions to all the Central Schools that Social Studies school be taught in Hindi